

CENTRAL ADMINISTRATIVE TRIBUNAL  
-PRINCIPAL BENCH

OA. No. 991 of 1998

(9)

New Delhi, this 21st day of July, 1998

HON'BLE SHRI R. K. AHOOJA, MEMBER(A)

Shri Yash Pal  
R/0 49/50, C-1, Welcome 3  
Seelampur  
DELHI-53.

... Applicant

By Advocate: Shri S. M. Garg

versus

1. Union of India through  
The General Manager  
Northern Railway  
Baroda House  
New Delhi;
2. The Senior DME (C&W)  
Northern Railway  
DRM Office  
State Entry Road  
New Delhi.
3. The Coaching Depot Officer  
Northern Railway  
New Delhi Railway Station  
New Delhi

... Respondents

O R D E R (ORAL)

Hon'ble Shri R. K. Ahooja, M(A)

Shri S. M. Garg, seeks permission to withdraw this OA, as the applicant has already joined the duty at the new place of posting and therefore, the OA has become infructuous. Permission is granted. This OA is dismissed as withdrawn.

*R. K. Ahooja*  
(R. K. Ahooja)  
Member (A)